

**STATEMENT-II**

*Statement showing the vacancy position of Chief Executives/Functional Directors of Public Enterprises under the Ministry of Industry*

1. Managing Director, Uttar Pradesh Drugs & Phar. Limited
2. Managing Director, Manipur Drugs & Chemicals Ltd.
3. Managing Director, Bharat Heavy Plates & Vessels Ltd.
4. Managing Director, Smith Stanistreet Phar. Ltd.
5. Chairman & Managing Director, National Bicycle Corpn. Ltd.
6. Director (Personnel), Andrew Yule & Co. Ltd.
7. Director, (Marketing), IDPL.
8. Director (Finance) Jessop & Co. Ltd.
9. Director (Marketing), Mining & Allied Machinery Corpn. Ltd.
10. Director (FFP) HEC.
11. Director (Operators & Projects) HPC

12. Director (Personnel) Heavy Engineering Corpn. Ltd.

Note : Posts kept in abeyance have not been included.

**Facilities for maintenance of Airbus A-320 at Airports**

3012. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the facilities being developed for regular maintenance of Airbus A-320;

(b) the total cost involved in the construction of hangars, workshops etc. for Airbus A-320;

(c) whether it is proposed to upgrade certain airports to receive the Airbus A-320;

(d) the names of the airports which will initially receive Airbus A-320; and

(e) whether Calicut airport has the landing facilities for the Airbus A-320?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). The facilities being developed by India Airlines and cost involved thereof for regular maintenance of Airbus A 320 aircraft is as follows:-

<i>Facilities</i>	<i>Cost (Rs. in crores)</i>
1. Construction of 3 hangers and 4 ancillary buildings for maintenance workshops including tarmac, taxi track	8.72
2. Construction of overhaul/repair workshop facilities including Industrial Canteen Medical Centre and other administrative facilities	9.2457

(c) Operations with Airbus A-320 aircraft are feasible from those airports which are fit for B-737 operations. The N.A.A. has no proposal to upgrade any airport merely for Airbus A-320 aircraft operations.

(d) Indian Airlines has already introduced Airbus A-320 aircraft services from Delhi, Bombay, Bangalore, Hyderabad, Srinagar, Lucknow, Ahmedabad and Calcutta. With effect from 11.8.89 Airbus A-320 services will be introduced from Guwahati also.

(e) Yes, Sir.

#### **Quitting of Jobs by Airlines Pilots**

3013. SHRI MULLAPPALLY RAMA-

	1988	1989 (upto 30.6.89)
Indian Airlines	5	18
Air India	2	—

While resignations of 3 pilots have been accepted by Indian Airlines, the resignations of 19 pilots have not been accepted. One pilot has been dismissed.

(b) The pilots have resigned their jobs on personal grounds.

#### **Misuse of sex appeal in Advertisements**

3014. SHRI P.R. KUMARAMANGALAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the widespread misuse of sex appeal in advertisements both in the press and Door-darshan; and

(b) whether Government propose to stop/ban all such advertisements at the earliest?

CHANDRAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total number of pilots who left the Indian Airlines and the Air India during 1988 and during the first six months of 1989; and

(b) the main grounds on which these pilots left their jobs?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The details regarding the number of pilots resigning from Indian Airlines and Air India during 1988 and during the first six months of 1989 (upto 30.6.1989) are given below:-

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARY): (a) The Government is aware of models being used in advertisements to promote products. There is, however, no misuse of sex appeal in advertisements over Door-darshan. Such advertisements in Door-darshan are accepted in accordance with approved guidelines.

(b) The Government is against exploitation of sex appeal in the advertisements. However, the press not being under Government control, public opinion has to be created to stop such trends or newspapers themselves may have to take a stand not to accept such advertisements.

#### **Excess payment for supply of Spreader Project**

3015. DR. V. VENKATESH: Will the Minister of ENERGY be pleased to state: